

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) and (c). As 303/304 Mahalaxmi Express is running with full load as at present and is fully patronised, earmarking of one coach exclusively for Sangli passengers is not feasible. However, a quota of 2 berths in 1st class, fifteen 3-tier sleeper berth and 10 1st class seats on 303/304 Express have been earmarked for Sangli passengers. From 1st September, 1977 the quota of 3-tier sleeper berths has been enhanced from 15 to 20 berths.

Availability of Stretchers at New Delhi Railway Station

231. SHRI R. KOLANTHAIVEIU: Will the Minister of RAILWAYS be pleased to state:

(a) whether on the 4th October, 1977 a patient Mr. Muthuswamy just discharged from Hospital, could not be carried on a stretcher for boarding G.T. Express at New Delhi since no stretcher was available in good working condition there;

(b) the total number of stretchers at New Delhi Railway Station, the number in good working condition and the number defective;

(c) the reasons for a large number of defective stretchers; and

(d) the action proposed for improvement?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Two stretchers in working condition were available on 4th October, 1977 at New Delhi railway station with the A.S.M. on duty. No request for supply of stretcher was received at the time of departure of 16 Up G. T. Express by the A.S.M. on duty on 4th October, 1977. No com-

plaint was lodged in the complaint book regarding non-availability of a stretcher at the station.

(b) to (d). 3 Stretchers have been provided at New Delhi Railway station out of which 2 are in good working condition. The third stretcher has since been condemned and is being replaced.

उत्तर रेलवे के परिवार कल्याण विभाग के कर्मचारी

232. श्री हरगोविन्द वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर रेलवे के परिवार कल्याण विभाग के कर्मचारियों को उनके वर्तमान ग्रेड में उस तारीख के बाद से स्थाई किया गया है जिसको उन्हें उनके लिए चुना गया था ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) क्या सरकार का विचार उनके मामले पर विचार करने तथा उनको उनके चयन की तारीख से स्थायी करने का है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख). स्थाईकरण की तिथि विरले ही सलेक्शन की तिथि होती है। स्थाईकरण किया जाना स्थाई रिक्तियों के होने पर निर्भर करता है। चूंकि परिवार कल्याण संगठन के पद अस्थाई होते हैं ; इसलिए जो व्यक्ति इस संगठन में भरती किए जाते हैं, उन्हें रेलवे के नियमित संवर्गों में समकक्ष पदों पर बिलग मामले मानकर, स्थाई करने के लिए विचार किया जाता है। इस प्रकार उन्हें स्थाईकरण के मामले में अन्य रेल कर्मचारियों जैसे ही अवसर मिलते हैं।

(ग) प्रश्न नहीं उठता।